

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
AT CHENNAI**

**O. A. No. 176 of 2023**

**IN THE MATTER OF**

Ravula Viswaroopa Reddy

... Applicant

-Vs-

Union of India & Ors.

... Respondents

**REPORT OF THE DISTRICT AGRICULTURE OFFICER, YADADRI-  
BHUVANAGIRI DISTRICT - R6**

<b>S.No.</b>	<b>Date</b>	<b>Description</b>	<b>Page No.</b>
1	11.04.2026	Report of the 6 <sup>th</sup> Respondent – The District Agriculture Officer, Yadadri-Bhuvanagiri District	1

Place: Chennai  
Date: 11.04.2026



Mrs. H. Yasmeen Ali  
Standing Counsel for 6<sup>th</sup> Respondent

REPORT ON O.A NO. 176 OF 2023 FILED IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, BY SRI RAVULA VISHWAROOPA REDDY, S/O RAVULA VENKAT REDDY, ANTHAMMAGUDEM VILLAGE OF POCHAMPALLY MANDAL, YADADRI BHUVANAGIRI DISTRICT AGAINST PHARMA INDUSTRIES, IN YADADRI BHUVANAGIRI DISTRICT REGARDING POLLUTION PROBLEMS

Sri Ravula Vishwaroop reddy, S/o Ravula Venkat reddy of Anthammagudem village of Pochampally mandal Yadadri Bhuvanagiri District has filed O.A.No. 176 of 2023 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by Pharmaceutical Industries. M/s Sree Jaya Laboratories and M/s Vineet Laboratories located adjacent to farmers fields in Yadadri Bhuvanagiri District.

The details of the land possessed by Sri Ravula Vishwaroop reddy is as given below

S.NO	Mandal	Village	Survey No	Farmer Name	Acres	Crop
1	Pochampally	Anthammagudem	321/02 326/02/1/1	R. Vishwaroop reddy	4.0	Land kept fallow from 2021 to till date
2	Pochampally	Anthammagudem	326/02/1/2	R. Anitha w/o Vishwaroop reddy	1.205	
3	Pochampally	Anthammagudem	323/0 324/0 325/0 326/02/2	R. Venkat Reddy	4.02	
			Total		9.225	

- The applicant has filed the present application praying for compensation of Rs. 1.00Cr for the loss caused to the agriculture income for the past one decade at the above mentioned survey numbers as the agriculture yield has decreased and huge losses has incurred due to the contamination in water of bore wells by the pharma labs.
- The TSPCB officials conducted analysis of water samples in the borewells in the fields of the applicant and his father at sy.no. 321 and informed that

the groundwater is polluted in terms of total dissolved salts, chlorides, sodium etc.

- He also stated that in 2015, the District Collector has constituted joint committee to assess the loss caused to the farmers by involving the officials of Revenue, Agriculture and Groundwater to fix compensation amount to be paid to the affected farmers.
- Subsequently, the authorities have paid an amount of Rs 3202/acre to 68 farmers in 149.15 acres in the year 2021 situated in Dothigudem and Anthemmagudem villages and he stated that he and his father has received a total amount of Rs.30623/- which is very meagre.

The Agriculture & Horticulture Department officials have inspected the fields at survey numbers mentioned above and informed that the farmer has not cultivated any crop from the past four years, ie from 2021 vaanakalam to till date and kept the land fallow. Further as per the inspection of HO, there is Drip irrigation facility but it is not being used as there is no crop and no vegetable crops are being cultivated from the year 2020 onwards and that he cultivated only vegetables from 2016-2019 (4 Years).

The drip material was claimed under subsidy in the year 2015-16 (on his Father's Name Ravula Venkat Reddy), and during 2016-17 on Sri. Ravula Vishwaroopa Reddy himself.

Further during the discussions on 03.04.2024, with Addl Collector (Rev), Agriculture, Revenue and Pollution control Board officers, it was decided to conduct crop cutting experiments involving Agriculture, Revenue and CPO departments to assess the yield loss around the fields adjacent to the industries causing pollution i.e Jaya Laboratories and Vineet Laboratories in Malkapur village of Choutuppal mandal and Anthammagudem village of Pochampally mandal

Accordingly, CC experiments were conducted at Malkapur and Anthammagudem villages, the details of which are as given below

S.NO	Farmer Name	Father Name	Village	Sy.NO	Total Extent	Cultivated extent	CC Expt conducted at Sy.no.	Yield in 5*5 mt (Kgs)	Yield in qtlis/ac	Quantity of paddy sold at PPC (Qt)
1	Vaspari Yadaiah	chinappa	malkapur	329/1 (4.0500), 302/1 (0.0300), 328/1 (0.1000)	11.04	7.2	329/1	2.02	3.26	40 qt Paddy sold outside of mandal along with his family members crop
2	Gummi Damodar reddy	Ram reddy	Anthammagudem	251/1,2 76/1 ,275/1,27 3/1,272/ 1 ,271/1 ,293/1 ,252/1 ,246/1 ,250/1 ,281/1,28 0/1,279/ 1,278/2 ,277/1	13.08	5.00	252/1	16.70	27.03	59.20
3	Gummi Anasuya	Ram reddy	Anthammagudem	256/2	2.00	2.00	256/2	20.92	33.86	49.60
4	Vaspari Bharatamma	Narsimha	Anthammagudem	291/3 ,289/3 ,288/3 ,284/3,2 90/3 ,283/2 ,297 ,282/3 ,285/3 ,320/1 ,298 ,294/2	8.30	4.00	320/1	3.95	6.39	5.20

5	Vaspari Ravindra	Bangari	Anthammagudem	301/A1	5.19	3.19	301/a	11.80	19.10	29.60
				,285/a/2						
				,288/w/2						
				,289/a/2						
				,290/s/2						
				,291/s/2						
				,294/w/2						
				,301/a						
				,301/d						
				,301/w						
				,301/w						
				,264/a						
				,265/w						
				,269w/1/1						
				/1/1/1/1/						
1/1/1/1/2										
,270w/1/1										
/1/1/1/1/										
1/1/1/1/2										
,282/E1										
,283/w/2										
,284/a/2										
,287/w/2										

As observed from the above table, it is to submit that, the average yield of paddy in the district is 22qtls/acre, but as per the cc experiments conducted in the field adjoining the industries, the yield obtained is less than 15% in malkapur village (3.26/acre) and less than 30% (6.39qt/ac) in one CC conducted in Anthammagudem village.

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 IEO Fidehampally

V. Srinani  
 MPIO  
 Pachampally

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 5/7/2024  
 (M.A.O Pachampally)

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 Patsiden  
 Pachampally

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 5/7/2024  
 ASA a/ahaj

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 (Tahildar)  
 Chudupur